

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.01.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 284 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sanjay Pandurang Kalate, Suspended director of Envirant Developers Private Limited Vs. Jayesh Natvarlal Sanghrajka (Resolution Professional of Envirant Developers Private Limited) & Ors.	Kushal Bansal
2.	I.A. No. 285 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Greater Noida Industrial Development Authority Through Its Manager (Builder) Vs. Navneet Kumar Gupta Resolution Professional for Ansal Properties and Infrastructure Limited	U.N. Singh
3.	I.A. No. 286 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Somani Worsted Limited Vs. Amit Aggarwal (Resolution Professional of Celebration City Projects Private Limited)	Yeshi Rinchhen
4.	I.A. No. 288 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Assistant Commissioner Vs. Gautam Deswal & Ors.	Piyush Beriwal

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Assistant Registrar**